

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DIRECTORATE GENERAL OF FOREIGN TRADE
UDYOG BHWAN, NEW DELHI
DES-IV Division

CORRIGENDUM

Subject: Corrigendum in Respect of Minutes of Norms Committee Meeting No. NC/4/Meet/Apr/202425/1 and NC/4/Meet/Apr/202425/2.

This corrigendum is issued to rectify errors in the minutes of the Norms Committee Meeting No. NC/4/Meet/Apr/202425/1 dated 18.04.2024 and Norms Committee Meeting No NC/4/Meet/Apr/202425/2 dated 07.05.2024, held under chairmanship of Sh. Rakesh Kumar, Addl. DGFT.

The errors concern the Norms Committee-IV decisions, where details regarding export item descriptions, export quantities, and import item quantities were inaccurately included.

The following are the amended and corrected decisions of the Norms Committee:

Norms Committee Meeting No. NC/4/Meet/Apr/202425/1 Dated 18.04.2024

CaseNo.	21/NC/4/MEET/Apr/202425/1		
CaseStatus	CaseApproved		
PartyName	HARIDAS MADHAV DASSUGANDHI		
MeetingNumber andDate	NC/4/MEET/Apr/202425/1and18/04/2024		
HQFileNumber	HQRNORMAPPLY00006175AM23		
RAFileNumber	NA		
LicenceNoand Date	0310836612/09/06/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to take cue from SIONA-1766 and ratify the norms as applied as under:-			
Export Item	Quantity	Import item	Quantity
Agarbattis	700.0 Kg	Pine Dhoop Chips,Bulk	350.0 Kg
		Pine Essential Oil.	12% of FOB value


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RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

CaseNo.	22/NC/4/MEET/Apr/202425/1
CaseStatus	Case Approved
PartyName	ENVIRON SPECIALITY CHEMICALS PRIVATE LIMITED
MeetingNumber andDate	NC/4/MEET/Apr/202425/1and18/04/2024
HQFileNumber	HQRNORMREVIW00006244AM24
RAFileNumber	039404000158AM21
LicenceNoand Date	0310836689/16/06/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Nalube 1208 ((Lubricant Additive package))	18528.0 Kg	KX 1325	6432 Kg
		NA-LUBE ADTC	4122 Kg
		Ethanox 4701	4295 Kg

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CaseNo.	40/NC/4/MEET/Apr/202425/1
CaseStatus	CaseApproved
PartyName	GLENINDUSTRIESPRIVATELIMITED
MeetingNumber andDate	NC/4/MEET/Apr/202425/1and18/04/2024
HQFileNumber	HQRNORMAPPLY00249146AM22
RAFileNumber	02AA04032568AM22
LicenceNoand Date	0211001490/11/11/2021



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Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: PAPER STRAW (Quality & GSM of paper in import/export should match)

Qty.: 136000.0 Kg

Import items:

S. No;	Item description	Qty. recommended
1	Paper (Relevant quality and GSM)	149600.0 kg

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CaseNo.	54/NC/4/MEET/Apr/202425/1
CaseStatus	Case Approved
PartyName	MATANGIINDUSTRIESLIMITEDLIABILITYPARTNERSHIP
MeetingNumber andDate	NC/4/MEET/Apr/202425/1and18/04/2024
HQFileNumber	HQRNORMAPPLY00000736AM23
RAFileNumber	08AX04000222AM23
LicenceNoand Date	0811004937/12/05/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Product1003(C11Alcohol Ethoxylate)	1.0 Kg	C11 ALCOHOL	0.5657 Kg
(With 3 Moles of Ethylene Oxide)		Ethylene Oxide	0.4342 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

CaseNo.	59/NC/4/MEET/Apr/202425/1
CaseStatus	Case Approved
PartyName	NIKISU FINE CHEMICALS PRIVATE LIMITED
MeetingNumber andDate	NC/4/MEET/Apr/202425/1and18/04/2024

HQFileNumber	HQRNORMAPPLY00002096AM23		
RAFileNumber	03AX04002168AM23		
LicenceNoand Date	0311016399/16/07/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied with Nil wastage as under:-			
Export Item	Quantity	Import item	Quantity
POLYCARBOXYLATEETHERPCE (KEMIFLOW)(POLY CARBOXYLATE ETHER PCE (KEMIFLOW)) (55% Strength)	3600.0 MT	VINYLPOLYETHELENE GLYCOL	1800.0 MT
		ACRYLIC ACID	180.0 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

CaseNo.	96/NC/4/MEET/Apr/202425/1		
CaseStatus	Case Approved		
PartyName	ALOK MASTER BATCHES PRIVATE LIMITED		
MeetingNumber andDate	NC/4/MEET/Apr/202425/1and18/04/2024		
HQFileNumber	HQRNORMAPPLY00001569AM24		
RAFileNumber	05AX04000271AM24		
LicenceNoand Date	0511019330/13/06/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied as under with2% wastage as under:-			
Export Item	Quantity	Import item	Quantity
FRP Masterbatch(Containing: a) PP Granules (Polypropylene) contents 80% = 4800.000Kgsb)FlameRetardantcontents 20% = 1200.000 Kgs)	6000.0 Kg	PP Granules Polypropylene	4896.0 Kg
		Flame Retardant (Triazine Derivative)	1224.0 Kg
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Norms Committee Meeting No. NC/4/Meet/Apr/202425/2 Dated 07.05.2024

CaseNo.	3/NC/4/MEET/Apr/202425/2		
CaseStatus	Case Approved		
PartyName	SHALIMARINCENSEPRIVATELIMITED		
MeetingNumber andDate	NC/4/MEET/Apr/202425/2and07/05/2024		
HQFileNumber	HQRNORMREVIW00005033AM23		
RAFileNumber	072404000071AM19		
LicenceNoand	0710113504/28/06/2018		
Date			
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Perfumed Agarbattis 8"	3,08,16,000 Numbers	8" - RAW AGARBATTI (Unperfumed)	3,14,32,320 Numbers
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

CaseNo.	17/NC/4/MEET/Apr/202425/2		
CaseStatus	Case Approved		
PartyName	ARCHROMAINDIAPRIVATELIMITED		
MeetingNumber andDate	NC/4/MEET/Apr/202425/2and07/05/2024		
HQFileNumber	HQRNORMAPPLY00008669AM24		
RAFileNumber	NA		
LicenceNoand Date	0310839643/20/11/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied under:-			
Export Item	Quantity	Import item	Quantity
Cyclanon XC-W New liq (Textile Auxiliaries, Modified VinylCopolymer)	334600.0 Kg	Sokalan HP 66 K (Vinyl PyroLidone Copolymer modified)	70266.0 Kg


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		Gluconic Acid 50 %	9034.2 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per the above decision of NORMS COMMITTEE			

CaseNo.	23/NC/4/MEET/Apr/202425/2
CaseStatus	Case Deferred
PartyName	ARCHROMA INDIA PRIVATE LIMITED
MeetingNumber andDate	NC/4/MEET/Apr/202425/2and07/05/2024
HQFileNumber	HQRNORMREVIW00007512AM24
RAFileNumber	03AA04030650AM21
LicenceNoand Date	0311002635/19/03/2021
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

CaseNo.	28/NC/4/MEET/Apr/202425/2
CaseStatus	Case Deferred
PartyName	ARCHROMA INDIA PRIVATE LIMITED
MeetingNumber andDate	NC/4/MEET/Apr/202425/2and07/05/2024
HQFileNumber	HQRNORMREVIW00007515AM24
RAFileNumber	03AA04052358AM22
LicenceNoand Date	0311005621/26/07/2021
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	


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CaseNo.	96/NC/4/MEET/Apr/202425/2		
CaseStatus	CaseApproved		
PartyName	SUMITOMOCHEMICALINDIALIMITED		
MeetingNumber andDate	NC/4/MEET/Apr/202425/2and07/05/2024		
HQFileNumber	HQRNORMAPPLY00008595AM24		
RAFileNumber	03AX04005162AM24		
LicenceNoand Date	0311031246/15/02/2024		
NormsCommitteeDecision:			
The committee considered the case as per the agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Chloropyriphos 48% EC (W/V)	1 Litre	2,3,5,6-Tetrachloro Pyridine (SYMTET)	0.313 Kg
		O,O-Diethyl Thiophosphoryl Chloride(DETCL)	0.284 Kg
		Solvent C IX	0.475 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE


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